

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1415 of 2019

IN THE MATTER OF:

Narayan Singh Pathania

...Appellant

Versus

Valuelabs LLP & Anr.

...Respondents

For Appellant: Mr. Abhijeet Sinha, Mr. Samudra Sarangi, Ms. Srishti Khare and Mr. Shahab Ahmad, Advocates

For Respondents: Mr. Ankur Goel, Advocate (R-1)

ORDER

09.01.2020 Heard the Learned Counsel for Respondent in full for Reply of the Appellant.

At request, the matter is adjourned to 10.01.2020 as part-heard.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md